

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 14th September, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	M.A. No. 810/2015 in Original Application No. 519/2014	Abhishek Garg Vs. Secretary MDA (Meerut)	Mr. Abhishek Garg, Applicant in person Ms. Savitri Pandey, Adv. for R-1 Mr. Harshit Kumar, Adv. for R-2
2.	Original Application No. 263/2015 (M.A. No. 807/2015)	Sanjay Kumar Vs. State of U.P. & Ors.	Mr. Vikas Gaur & Mr. Dipesh Choudhary, Advs. for Applicant Mr. Savitri Pandey & Ms. Azma Parveen, Advs. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for R-3
3.	Appeal No. 108/2015 (M.A. No. 858/2015, M.A. No. 859/2015 & M.A. No. 943/2015)	Rajesh Kumar & Ors. Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Dinesh Kumar Sabharwal, Adv. for Applicant
FOR HEARING			
4.	R.A. No. 23/2015 (M.A. No. 799) in Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.	Mr. Pawanjit S. Bindra, Adv. for Appellant Mr. Vivek Chib & Mr. Ankit Prakash, Advs. for R-1 Mr. Rajiv Bansal & Mr. Dhruv Tamta, Advs. for R-2 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Advs. for R-3 Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, L.O. for R-7
5.	Original Application No. 253/2015 (M.A. No. 833/2015 & M.A. No. 827/2015)	Janab Mangisuddin Vs State of U.P. & Ors.	Mr. R. Venkataraman, Mr. V. Senthil Kumar & Mr. Adesh Kumar, Advs. for Applicant Ms. Savitri Pandey, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav, Adv. & Mr. Dalsher Singh, Adv. Ms. Panchjanya Batra Singh, Adv. for MoEF

6.	Original Application No. 58/2015 (M.A No. 186/2015, M.A.No.400/2015 & M.A.No.452/2015)	Ramesh Chand & Ors. Vs. Union of India & Ors.	Mr. Anand Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Suryanarayan Singh, AAG for R –2 to 6 Mr. Deepak Kaushal, Adv. for R – 7 to 10
7.	Original Application No. 233/2015	Ratneshwar Prasad Singh Vs. Banka Municipality & Ors.	Mr. Shambhu Nath Singh & Rajesh Ranjan Singh, Adv. for Applicant Mr. Anup Kr. Sinha, Adv. for R-1 to 3
8.	Original Application No. 230/2015 (M.A. No. 600/2015, M.A. No. 606/2015 & M.A. No. 730/2015 & M.A. No. 844/2015)	Zila Apradh Virodhak Committee Vs. Central Pollution Control Board	Mr. Dinesh Kumar Chawla, Adv. for Applicant Mr. Raj Kumar, Adv. for R-1 Mr. Vishwendra Verma, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for R-3 & 4 Mr. Balendu Shekhar & Mr. Akshay Abrol, Adv. for R-5 Mr. P. K. Tiwari, Adv.
9.	M.A. No. 640/2015 In Original Application No. 177/2013	Sushil Raghav Vs. State of UP & Ors	Mr. R. Venkatraman, Adv. for Applicant in Misc. Application Mr. Raman Yadav, Mr. Dalshar Singh, Adv. for R-1 to 3 Mr. Ashish S. Kulshrestha, Adv. for R-4 Dr. Indra Pratap Singh for R-5 Ms. Reena Singh, AAG for R-6 Ms. Sakshi, Adv. for R-7 & 8
10.	Original Application No.16/2014 (M.A.No.102/2014, M.A.No.363/2014, M.A.No.365/2014, M.A.No.451/2015 & (M.A. 741/2015)	Sh. Hazi Arif & Ors. Vs State of U.P. & Ors.	Mr. R. Venkataraman, & Mr. Adesh Kumar, Adv. for the Applicant Ms. Savitri Pandey, Adv. for R-1 & 6 Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2 Mr. S. Kulshreshtha, Adv. for R-3 Mr. D.K.Dhayani, Adv for R- 4 Ms. Reena Singh, & Ms. Bhakti Pasrija Sethi, Adv. for R-5 Ms. Parul Gupta, Adv. as Local Commissioner Ms. Mridule Ray Bharadwaj, Adv.for R-7 Mr. Raj kumar for R-8 Mr. M.K. Bhardwaj, Adv. For R-8 & 9 Mr. Prashant Kumar, Adv. for R-10 Mr. Rajkumar, Adv (CPCB) with Mr. S.L. Gundhi S.L.O, for R-11 Mr. Pawan Upadhyay, (Country Inn & Suites) for R-13 Ms. Ranjana Roy, Adv. for R-14 Ms. Jagriti Singh, Adv. for R-15 Mr. Vineet Dwivedi, Adv. for R-12 & 16 Mr. Nilesh Sinha, Adv. for R-12 &16 Mr. Ankit Bhatnagar, Adv. for R-19 Mr. Pawan Upadhyay, Nishant Kr., Adv. For Country Suit Inn
11.	Original Application No. 121/2013	Akash Vashishtha & Anr. Vs. Union of India & Ors.	Mr. Amit khemka, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R -2,3 & 4 Mr. Abhishek Choudhary, Adv. for R- 3 Mr. Ravindra Kumar, Adv. for R-5 & BDA. Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura with Angli Dayal, Adv. for R-7 Mr. A.K. Prasad, Adv. for ASI.

			<p>Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi & Mr. Aviral Saxsena, Adv. for UPSIDC Mr. Manjit Singh, Sr. AAG for State of Haryana Mr. Ravindra Kumar, Adv. for Mr. Bulandshahar for Dev. Authority Mr. Raman Yadav, Adv. for GDA Mr. Raman Yadav and Mr. Sharad Chauhan, Advs. For GDA. Mr. Anurag Kishore, Adv. For Remote Sensing Application Centre</p>
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Date: 14th September, 2015
Time : After the above Bench

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 2			
FOR HEARING			
1.	Original Application No.34 (T _{HC})/2014 (CW 2844/11) (M.A. No. 621/2015 & M.A. No. 622/2015)	Digvijay Singh Vs. State of Rajasthan &Ors.	Mr. Digvijay Singh, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Mr. SanjeetPurohit, Adv. for R- 4 Mr. Vinay Kothari, Adv. for R - 8 Mr. VikasBalia, Adv. for R - 9
2.	Original Application No.37 (T _{HC})/2014 (WCP 581/13)	Digvijay Singh Vs. Bhanu Prakash	Mr. Digvijay Singh, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Vinay Kothari, Adv. for R - 8 Mr. VikasBalia, Adv. for R - 9

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